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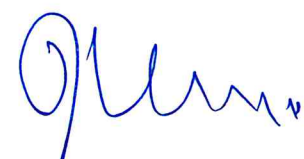
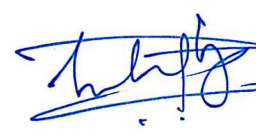

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

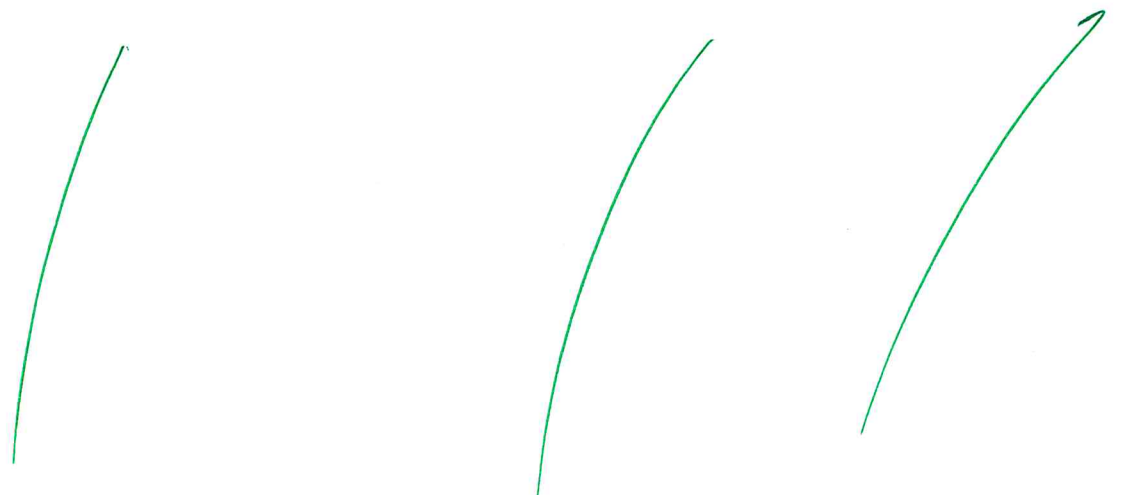
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2017
NAME OF THE PETITIONER(S) : CHETTINAD CEMENT CORPORATION LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. JAWAHARLAL A. R. DAMANATHAN	In Pet.	
2)	D. KANNAN.	for sr'sithiran Anandam.	
3)	Archana for Thoniyambale Kamn	for N. Shivaprasad/ Objector.	
4)	S. Ravi	For objector.	



ORDER

Shri R Jawaharlal, counsel for petitioner present. Shri S Ravi, Counsel for first Trust objector, Shri R Kannan, counsel for 2nd objector, Ms Archana, counsel for 3rd objector are present. Counsel for the petitioner submitted his arguments and counsel for Trust objector also submitted detailed arguments. Counsel for 2nd objector vehemently pressed his arguments that the value of the shares has been reduced by the company which is against the interest of the shareholders. Counsel for 3rd objector wanted to file counter. She is directed to file counter by serving a copy to the other side prior to the next date of hearing. Query has been raised by this Bench in relation to the shares held by the deceased MAM Ramaswamy, that have been reduced and his interest has not been taken care of while issuing the rights issue. In view of the query raised by this Bench, both the counsels assured that they will submit proposal so that the percentage of shares of the deceased MAM Ramaswamy may not get reduced due to the issue of rights issue. Counsels for the applicant and the Trust prayed time to seek instructions from their clients. Time extended at request. Put up on 31.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)